

**NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
CUTTACK**

ORDER SHEET OF THE HEARING ON 15th JULY, 2021, 03:00 P.M.

CP (IB) No. 199/CB/2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

| | |
|---------------------|---|
| Name of the Company | Indian Overseas Bank -Vs- M/s. Srabani Construction Pvt. Ltd. |
| Under Section | 7 IBC |

For Petitioner (s) Mr. S. Jena, CS

For Respondent (s) :

ORDER

Ld. Authorised representative for the Financial Creditor is present. There is no representation for the Corporate Debtor. It is stated at the bar that the previous Counsel on record has relinquished his Vakalatanama. Therefore, Registry is directed to issue notice to the Corporate Debtor by Speed Post as well as through E-mail for his appearance. Ld. Authorised representative for the Financial Creditor is present.

List this matter on 13.08.2021.



**Satya Ranjan Prasad
Member (Technical)**



**Rajasekhar V.K.
Member (Judicial)**